Annexure - 4

Annexure - 4

Justries Limited, Date of Commencement of CIRP: 11/03/2022, List of Creditors as on: 27/10/2022

Justries Limited, Date of Commencial creditors belonging to any class of creditors)

		I. No.		
Cash Ur Drive Marketing Private Limited		Creditor		
25-03-22	Receipt	Date of	Details of C	
21,830,760	Claimed	Amount	Details of Claim Received	List of Unsecured Financial Creditors (Other than imancial creations)
17,533,152	Admitted	Amount of		List of Unsecured Financial Creditors (Other than imaliciar creams)
Financial Creditor	Claim	Nature of	Details of C	ed Financial
Not Applicable	guarantee	Amount	Details of Claim Admitted	Creditors (C
ح ح	Party?	Whether Related	led	ther than ii
0	in CoC	% of Voting		II all Clar
Not Applicable		Claim	Amount of Contingent	
Not Applicable		may be Set- off	Amount of Any Mutual Dues, that	0
4,297,608		Admiraca	Amount of Claim not	
508			Amount of Claim Under	
As per the claim papers, the calculation of interest is not in line with the loan agreement dated 12th November, 2017 entered into by the Corporate Debtor with the Financial Creditor. Hence the IRP has made fresh calculation of interest (on non – cumulative basis), in line with the loan agreement. Bifurcation of Principal Amount outstanding and Interest not given in claim form.			Remarks, if Any	



Total= 21,830,760 17,533,152

Annexure - 7

Name of the Corporate Debtor: Viaan Industries Limited, Date of Commencement of CIRP: 11/03/2022, List of Creditors as on: 27/10/2022

List of Operational Creditors (Government Dues)

terails of Claim Received    Date of   Anount of Claim Receipt   Anount of Claim Party? Applicable   Not Applic	Fak						-	10	5 /0,//6,/05	= 398,400,365	Total=			T	
terails of Chaim Received    Amount of Chaim Amount of Chaim Receipt   Amount of Chaim Chaim Receipt   Chaim Chaim Chaim Receipt   Chaim Chaim Chaim Receipt   Chaim Chaim Receipt   Chaim Chaim Receipt   Chaim Chaim Receipt   Chaim Receipt   Chaim Receipt   Amount of Chaim Receipt   Cha	60	327,623,6						7				(11)	Kolkata	·	
teraits of Claim Received  Amount of Claim Received  Amount of Chim Contingent Continue Conti			ole -		Not Applicab							Income	Income Tax Officer (IT) -	<i>y</i>	
Date of Amount of Claim   Amount of Receiver   Amount of Claim   Dues, that Contingent   Dues, that Claim   Dues, that Claim   Contingent   Dues, that Contingen			ie .		Not Applicabl							Dy. Commissioner of State Tax	Department of State Tax, Mumbai Nodal Division - 7,	4	
Amount of Claim Aumitted  Amount of Any Mutual Claim Coatingent Under Claim Admitted  Amount of Claim Coating Amount of Any Mutual Claim Coating May be Set Verification off  Amount of Claim No Claim Not Applicable  Amount of Any Mutual Claim Coating May be Set Verification off  Claim Not Applicable  Not Applicable  Amount of Amount of Amount of Claim not Admitted  Applicable Not Applicable  Amount of Any Mutual Claim May be Set Verification Not Admitted  Applicable Not Applicable  Not Applicable Applicable  Amount of Amount of Amount of Amount of Claim not Admitted  Not Applicable Applicable		327,623.660			Not Applicable	0		Operationa Creditor		327,623,660	07-07-22	Directorate General of Goods and Services Tax Intelligence	5. <del>5</del> .	w	
Amount of Claim Coting Claim Admitted  Admitted  Amount of Amount of Amount of Amount of Claim Coting Claim May be Set-Verification off  Amount of Amount of Amount of Claim May be Set-Verification off  Amount of Amount of Amount of Claim May be Set-Verification  Not Applicable  Not Amount of Amount of Amount of Claim May be Set-Verification  Amount of Amount of Amount of Claim May be Set-Verification  Not Applicable Applicable  Amount of Amount of Amount of Amount of Claim May be Set-Verification  Not Applicable Applicable			,	Applicable	Applicable	0	No.	Operational Creditor	68,230	68,230	24-06-22	Income Tax Officer (IT) - Income Tax Officer 4 (3) (2), (IT) Mumbai	Income Tax Officer (IT) - In 4 (3) (2), Mumbai	2 C	
Amount of Claim  Amount of Claim Claim Admitted  Nature of Claim Admitted  Nature of Claim Admitted  Nature of Claim Applicable  Amount of Amount of Amount of Claim Off Claim Amount of Amount of Amount of Claim Amount of Amount of Amount of Amount of Claim Amount of Amount of Amount of Amount of Claim Off Claim Off Claim Applicable				Not Applicable	Not Applicable	0	Z <sub>0</sub>	Operational Creditor		46,989,991	22-03-22	Dy. Commissioner of State Tax	Department of State Tax, Mumbai Nodal Division - 7, Mumbai	- O D	
Details of Claim Administer  Amount of Any Mutual Claim Amount of Claim		not Admitted	Under Verification	may be Set- off			Whether Related Party?				Date of Receipt	Government	Department	SI. No.	S
	Remarks, if Any	Amount of Claim	Amount of Claim	Amount of any Mutual	<u> </u>		Admitted	lls of Claim A	Detai	im Received	etails of Cla		Details of claimant		

\* 2 10783

Annexure - 8
Date of Commencement of CIRP: 11/03/2022, List of Creditors as on: 27/10/2022

									300,000	442,592	Total=		
		142,592										Cicanons	
as per Books of Account	1	142,592	Not Not Applicable	Not Applicable	0	No	Not Applicable	Operational Creditor	300,000	442,592	30-03-22	Manibhadra	-
admitted													
					Voting Share in CoC	Whether Related Party?	Amount Covered by Security Interest	Nature of Claim	Amount of Claim Admitted	Amount Claimed	Date of Receipt		SI. No.
п Апу	Verification	Admitted	Dues, that may be Set-	Contingent	% of							Name of	
Remarks,	Amount of Remarks,	Amount of	Amount of Any Mutual	Amount of		ted	Details of Claim Admitted	Details of C		Details of Claim Received	Details of C		
			nent Dues)	and Governm	mployees	kmen and E	Date of Coner than Wor	ies Limited, reditors (Othe	Debtor: Viaan Industries Limited, Date of Commencement of CIKE: 117 List of Operational Creditors (Other than Workmen and Employees and	Name of the Corporate Debtor: Viaan Industries Limited, Date of Commencement of CIRT: 1105/2023, Source of the Corporate Debtor: Viaan Industries Limited, Date of Commencement of CIRT: 1105/2023, Source of the Corporate Debtor: Viaan Industries Limited, Date of Commencement of CIRT: 1105/2023, Source of the Corporate Debtor: Viaan Industries Limited, Date of Commencement of CIRT: 1105/2023, Source of the Corporate Debtor: Viaan Industries Limited, Date of Commencement of CIRT: 1105/2023, Source of the Corporate Debtor: Viaan Industries Limited, Date of Commencement of CIRT: 1105/2023, Source of the Corporate Debtor: Viaan Industries Limited, Date of Commencement of CIRT: 1105/2023, Source of the Corporate Debtor: Viaan Industries Limited, Date of Commencement of CIRT: 1105/2023, Source of the Corporate Debtor: Viaan Industries Corporate Debtor:	ne of the Co	Nai	



Name of the Corporate Debtor: Viaan Industries Limited, Date of Commencement of CIRP: 11/03/2022, List of Creditors as on: 27/10/2022

			-				Ī
		001-1		7 420,673,717		3 Duca)	_
	100.00	88.609.857	6	1		2 Dines	_
cer	1	300,000		442,592		Employee and Government	
142,592	0 34	200 000				Comment	
						Other than Workmen,	
						Operational Creditors	7
						2 (Government Daes)	
				398,400,303		Openment Dues)	
327,623,660	79.87	70,776,705	4	200 100 265		Operational Creditors	T
				21,830,700		1 helonging to any class of	
4,271,000	19.79	17,533,152	_	21 020 760		Financial Creditors	
7 207 608						Creditors (Other than	
						Unsecured Financial	
						Sr. No. Caregory	Y
				Amount	Claims	Category of Creditor	2
	- Commercial Control	Amount	Claims		2		
	Admitted				No. of		
	Claims		•				
Admitted	in Total						
TAILL HOE	% Share						
Claim not	,		Cimiling	Received	Re		
Amount of		Summary of Claims Admitted	Summary	Summary of Claims	Summai		
				Sullillary or Service	Summa		
			den to repr	v of Claims upion	Cumman		

